

**IN THE COURT OF CHIEF METROPOLITAN MAGISTRATE,
ESPLANADE, MUMBAI.**

DATE : 26.12.2016.

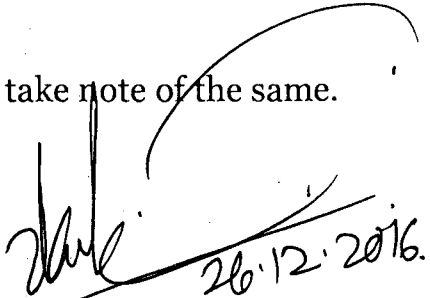
NOTICE

- Reference : 1) Hon'ble High Court letter No. B(Gen)
5601/57/2014/199, dated 21.02.2014.
2) Hon'ble High Court letter No. B(Gen)
5601/57/2015/1132, dated 07.12.2015.
3) Hon'ble High Court letter No. B(Gen)-
5601/57/2016/1678, dated 22.12.2016

The validity of the Select/Wait List for the post of Junior Clerk, Peon prepared by this office and approved by Hon'ble High Court *vide* letter under reference no. 1 was for the period of two years from 25.02.2014 and thereafter, the Hon'ble High Court, *vide* letter under reference No. 2 was pleased to extend the validity of the above said Select/Wait List for the post of Junior Clerk, Peon for further period of one year.

Now, the Hon'ble High Court is pleased to extend the validity of the above said Select/Wait List for the post of Junior Clerk for further period of one year.

The concerned candidates shall take note of the same.



26.12.2016

(Chakor S. Baviskar)
Chief Metropolitan Magistrate,
Esplanade, Mumbai.